NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/413/ (IB)/2017

NAME OF THE PETITIONER(S)

: KERALA STATE ELECTRONICS DEVELOPMENT CORPORATION

NAME OF THE RESPONDENT(S)

: TITANIUM TANTALUM PRODUCTS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Ms. Tilanium Tantalum Nathan & Assivatu.

2. B. Dhananaj - M. M. M.

ORDER

Counsel for petitioner present. The counsel for respondent also present. The counsel for the Respondent submitted that the parties have agreed for settlement and prayed for time to file the schedule for payment. At request, time is enarged. Put upon by 04.09.2017 at 10.30 A.M.

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(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)